

**COMMITTEE ON SUBORDINATE
LEGISLATION**

Second Report

SHRI MOOL CHAND DAGA (Pali) :
Sir, I beg to present the Second Report
(Hindi and English versions) of the Com-
mittee on Subordinate Legislation

**COMMITTEE ON WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES**

Second Report

SHRI K.D. SULTANPURI (Simla) :
Sir, I beg to present the Second Report
(Hindi and English versions) of the Com-
mittee on the Welfare of Scheduled Castes
and Scheduled Tribes on the Ministry of
Steel, Mines and Coal (Department of
Mines)—Reservations for, and employ-
ment of, Scheduled Castes and Scheduled
Tribes in National Aluminium Company
Limited.

12.10 Hrs.

**COMMITTEE ON WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES**

Minutes of sittings

SHRI K.D. SULTANPURI (Simla) :
Sir, I beg to lay on the Table Minutes
(Hindi and English versions) of the
sittings of the Committee on the Welfare
of Scheduled Castes and Scheduled Tribes
relating to their Second Report.

BUSINESS ADVISORY COMMITTEE

Twelfth Report

**THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRI GHULAM NABI
AZAD) :** Sir,

I beg to move :

“That this House do agree with the
Twelfth Report of the Business Advisory
Committee presented to the House on the
22nd August, 1985.”

SHRI G.M. BANATWALLA : I raise
a point of order before you take up this
motion.

MR. SPEAKER : It is late.

SHRI G.M. BANATWALLA : I have
given them advance notice also. I would
request you.....

MR. SPEAKER : You are late in
your notice.

SHRI G.M. BANATWALLA : I
request you to consider this point of
order very coolly. It is not in a spirit
of confrontation but proper regulation of
the business of the House.

This motion is there before us to adopt
the report of the Business Advisory
Committee.

My point of order is under Rules 288
to 292 of our Lok Sabha. Now this motion
cannot be moved as there is one Item 2
in para 2 of this report. This item refers
to the Supreme Court (Number of
Judges) Amendment Bill, 1985 and one
hour is allocated for the same. But the
Bill has already been passed.

MR. SPEAKER : I know.

SHRI G.M. BANATWALLA : The
Bill has already been passed by this
House. Now, we are having a Report
of the Business Advisory Committee